

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:815
ANSWERED ON:27.11.2012
DEVELOPMENT OF SPORTS
Ram Shri Purnmasi

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of schemes being implemented by the Government for development of sports and sportspersons;
- (b) the financial assistance provided to the National Sports Federations (NSFs) for development of sports during each of the last three years and the current year, NSFs-wise;
- (c) whether the condition of the sports federations and sports infrastructure available in the country are not satisfactory and as a result, sportspersons are not successful at national and international sports competitions;
- (d) if so, the reaction of the Government thereto;
- (e) whether the Government proposes to formulate stringent norms and monitoring mechanism for proper/better utilisation of funds allocated to NSFs; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) For promotion and development of sports and games, the Government and the Sports Authority of India (SAI) are operating a number of schemes viz. Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), Scheme of Assistance for creation of Urban Sports Infrastructure (USIS), Scheme of Assistance to National Sports Federations, Scheme of Talent Search and Training, Scheme of National Sports Development Fund, Scheme of Special Awards to winners of medals in international sports events and their coaches, Scheme of Pension to Meritorious Sportspersons, Schemes of National Sports Awards viz. Rajiv Gandhi Khel Ratna, Arjuna Awards, Dhyanchand Award and Dronacharya Award, Scheme of National Welfare Fund for Sportspersons, National Sports Talent Contest (NSTC) Scheme, SAI Training Center (STC) Scheme, Special Area Games (SAG) Scheme, Army Boys Sports Companies (ASBC) Scheme and Centers of Excellence (COE) Scheme.
- (b) The information is given in the Annexure.
- (c) & (d) It is true that lack of adequate sports infrastructure in the country is a factor in the performance of sportspersons at national and international competitions. Also, good governance in Sports Federations plays a role in the performance of sportspersons at such competitions. Government has been making constant efforts to strengthen sport infrastructure and ensure good governance in Sports Federations. For strengthening infrastructure, it is operating schemes like PYKKA and USIS. For ensuring good governance in NSFs, it has been insisting on implementation of the National Sports Code of India, 2011.
- (e) & (f) To ensure proper utilization of Government grants released to National Sports Federations the Government insists on submission of utilization certificates and audited accounts from the NSFs. Further grant to the NSF for an event is released only after settlement of accounts of previous grants. Moreover, the accounts of NSFs receiving Government grant exceeding Rs. One crore are audited by the Comptroller and Auditor General of India (CAG).